

**COURT NO. 12**  
**THE HONOURABLE SRI JUSTICE E.V. VENUGOPAL**

**To be heard on Tuesday the 30th day of July 2024 ( AT 10:30 AM - HYBRID MODE ) NOTE-For Registration -  
<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR ORDERS</b>				
1	CRLP/16418/2014		PUBLIC PROSECUTOR PETITINER- A SRINIVASA RAO HYD S/o Late A SomUlu aged 46 years Occu Business R/o H No 148/2C Ftat No G1 Ground Floor Pratyusha Homes Prabhath Nagar Gaddiannaram Hyderabad C.,,	HYDERABAD
2	CRLP/8691/2015 IA 1/2015(CRLPMP 8718/2015)(Suspension Petition) CRLP/884/2015 CRLP/3458/2015 CRLP/8692/2015	P V ARUNA KUMARI	PUBLIC PROSECUTOR B NALIN KUMAR (R82)	HYDERABAD
3	CRLP/884/2015 IA 1/2015(CRLPMP 946/2015)(Stay Petition)	T S PRAVEEN KUMAR	PUBLIC PROSECUTOR V V S N RAJU (R25)	HYDERABAD
4	CRLP/3458/2015	T S PRAVEEN KUMAR	PUBLIC PROSECUTOR	HYDERABAD
5	CRLP/8692/2015 IA 1/2015(CRLPMP 8719/2015)(Suspension Petition)	P V ARUNA KUMARI	PUBLIC PROSECUTOR B NALIN KUMAR (R165)	HYDERABAD
6	WP/27482/2017 IA 1/2017(WVMP 4358/2017)(Vacate Stay Petition)	MALIPEDDI ABHINAY REDDY	GP FOR HOME GP FOR CIVIL SUPPLIES (R40) GP FOR MEDICAL HEALTH FW (R38) GP FOR ROADS BUILDINGS (R39) GP FOR MEDICAL HEALTH FW (LETTER)	NIZAMABAD
7	CRLA/466/2018	LATTUPALLY ANAND	PULIMAMIDI SHASHIDHAR REDDY (R2) PUBLIC PROSECUTOR (R3) COUNTER FILED BY RR 1&2 USR 78714/2023. LC RECORD RECEIVED	HYDERABAD
8	CRLA/481/2018	MADDELA RAVINDER	SIVA PRASAD ALLAPARTHI PUBLIC PROSECUTOR (R3) RR 1&2 APP R3 APP BY PP. L.C. RECORD NOT RECEIVED.	HYDERABAD
9	CRLA/537/2018	SUREPALLI MADHAVA RAO	PUBLIC PROSECUTOR MEMO FILED USR 49269/19 dt.22-08- 2019 Memo Filed USR 54651/19 dt.17-09-2019 R1 APP BY STATE R2 PROOF OF SERVICE NOT FILED AS PER THE COURT ORDER DTD 14.06.2024 C.,	HYDERABAD
10	CRLP/1022/2019	N NAVEEN KUMAR	PUBLIC PROSECUTOR Y BALAJI (R2) memof iled usr 9955/19\ C.,	HYDERABAD
<b>FOR DISMISSAL</b>				
11	CRLP/9975/2015 IA 1/2015(CRLPMP 10023/2015)(Stay Petition)	S S.NAGESWARAREDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 96735/23.	HYDERABAD
12	CRLA/1539/2017	PAPAI AH PEDDAKULA	PUBLIC PROSECUTOR	RANGA REDDY

13	CRLA/1542/2017	PAPAI AH PEDDAKULA	PUBLIC PROSECUTOR VENKATESWARLU GADA (R2)	RANGA REDDY
14	CRLA/1543/2017	PAPAI AH PEDDAKULA	PUBLIC PROSECUTOR VENKATESWARLU GADA (R2)	RANGA REDDY
15	CRLA/9/2018	V R MACHAVARAM	PUBLIC PROSECUTOR (R3) MEMO PROOF OF SERVICE FILED USR NO 69395/2024 LC RECORD NOT RECEIVED.	RANGA REDDY
16	CRLA/87/2018	T SASI KUMAR	KUMMARI SAMUEL PUBLIC PROSECUTOR (R2) PROOF OF SERVICE FILED USR 12169/2018. C.,	RANGA REDDY
17	CRLA/202/2018 IA 1/2018(Condone Delay Petition) IA 2/2018(Leave Petition)	BASETY KARTHIK PUBLIC PROSECUTOR	HARINADH NIDAMANURI R1 APP M/S.HARINADH NIDAMANURI. R2 STATE REP BY PP. MEMO FILED USR 10893/2018 PROOF OF SERVICE NOT FILED LC RECORD NOT RECEIVED	RANGA REDDY
18	CRLA/220/2018	B MANOJ KUMAR	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 10297/2018. RCF SENT, LC RECORD NOT RECEIVED. R4 REPRESENTED BY PP. NOTICE SENT TO RR1-3, NOT YET RETURNED. PROOF OF SERVICE FILED USR 52477/2024. NOTICE UNSERVED VIDE PROOF OF SERVICE FILED USR 52477/2024 C.,	HYDERABAD
19	CRLA/247/2018	BASETY KARTHIK	PUBLIC PROSECUTOR (R2) R1 NOTICE SENT NOT YET RETURNED,PROOF OF SERVICE NOT FILED R2 APP BY P,P LC RECORD NOT RECEIVED	RANGA REDDY
20	CRLA/428/2018 IA 3/2018(Condone Delay in Rep)	KIRAN KUMAR VADLAMUDI	PUBLIC PROSECUTOR (R2) L.C RECORD RECEIVED. C.,	RANGA REDDY
21	CRLA/459/2018	K VENKATA RAO	PUBLIC PROSECUTOR R1 APP BY P,P R2 UNSERVED(NO SUCH ADDRESSEE)PROOF OF SERVICE FILED USR NO 64189/2024 LC RECORD NOT RECEIVED.	RANGA REDDY
22	CRLA/500/2018	ANUGANTI PRANEETH	B VIJAY SIMHA REDDY PUBLIC PROSECUTOR (R2)	RANGA REDDY
23	CRLA/545/2018	JAGATHPAL REDDY KASI REDDY	MAHADEV ANYARAMBHATLA PUBLIC PROSECUTOR (R2) C.,	RANGA REDDY
24	CRLA/1328/2018	PRUDHVI RAJ MUDUNURI	PUBLIC PROSECUTOR (R2) R1 NOTICE SENT NOT YET RETURNED R2 APP BY P,P PROOF OF SERVICE NOT FILED C.,	RANGA REDDY
25	CRLP/550/2019 IA 1/2019(Stay Petition)	ALLURI RAGHU RAMA AURAVA	PUBLIC PROSECUTOR R2 UNSERVED ;: MEMO FILED USR 8532/19 dt,18-02-2019 MEMO FILED USR 65158/19 dt,05-11- 2019. Memo filed usr 65988/19, dt. 07.11.2019.	KHAMMAM
26	CRLP/5526/2020 IA 1/2020(Stay Petition)	V PADAMNARAYAN	PUBLIC PROSECUTOR R1- State, rep. by P.P., R2- Notice sent not yet returned.	RANGA REDDY

**ADMISSION**

27	CRLP/6948/2016 IA 1/2016(CRLPMP 8135/2016)(Stay Petition)	C M R VELU	PUBLIC PROSECUTOR MEMO FILED USR 64748/2022. C.,	RANGA REDDY
28	CRLP/1920/2017 IA 2/2022(Extension Petition)	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR CH VENKAT RAMAN (R11) G.K.Sampath Kumar(PARTY IN PERSON)(R2) PROOF OF SERVICE NOT FILED.(14/10/2020) COUNTER AFFIDAVIT FILED USR 57992/2022. MEMO FILED USR 111337/2023. MEMO FILED USR 110150/23. MEMO FILED USR 69347/24. MEMO FILED USR 10160/2024. REPORT SUBMITTED BY R(J)-1 MEMO FILED USR 3556/24. PROOF OF SERVICE FILED USR 54369/24.	KHAMMAM
29	CRLA/506/2018 IA 1/2018(Condone Delay Petition)	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR R1 APP BY P.P R2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	RANGA REDDY
30	CRLP/1155/2018 IA 1/2018(Stay Petition) IA 2/2018(Extension Petition) CRLP/3948/2019	R ANNAPURNA	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR NO.6576/2019(POSTAL RECEIPT SUBMITTED) MEMO FILED USR 3639/18. PROOF OF SERVICE FILED USR 23096/23.	HYDERABAD
31	CRLP/3948/2019 IA 1/2019(Stay Petition)	R ANNAPURNA	PUBLIC PROSECUTOR	HYDERABAD
32	CRLP/9149/2018 IA 1/2018(Stay Petition) IA 1/2019(Vacate Stay Petition)	A PRABHAKAR RAO V RAJENDER RAO	VSRMV PRASAD SANAKA PUBLIC PROSECUTOR (R2) MEMO FILED USR 41834/24.	HYDERABAD
33	CRLP/190/2019 IA 2/2019(Stay Petition)	VIKRAM POOSERLA	PUBLIC PROSECUTOR MASTAN VALI SHAIK (R2) MEMO PROOF OF SERVICE FILED USR NO.6032/19. memo filed usr 19873/19.	RANGA REDDY
34	CRLP/292/2019 IA 1/2019(Stay Petition) IA 1/2022(Suspension Petition)	LINGALA SUDHEER	PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED (WITH POSTAL RECIPES) USR 16289/19 dt,19- 03-2019 NOTICE SENT TO PETITIONER. NOT YET RETURNED TILL DATE.	HYDERABAD
35	CRLP/1092/2019 IA 1/2019(Stay Petition)	H SUDHAKARA RAO	PUBLIC PROSECUTOR (R2) ::Memo Proof of Service Filed USR 42847/19 dt.26-07-2019	HYDERABAD
36	CRLP/1587/2019 IA 1/2019(Dispense with Petition) IA 2/2019(Stay Petition) CRLP/1647/2019 CRLP/1668/2019 CRLP/1675/2019 CRLP/1677/2019	CHALLA GUNARANJAN	B NARASIMHA SARMA	HYDERABAD
37	CRLP/1647/2019 IA 1/2019(Dispense with Petition) IA 2/2019(Stay Petition)	CHALLA GUNARANJAN	B NARASIMHA SARMA	HYDERABAD
38	CRLP/1668/2019 IA 1/2019(Dispense with Petition) IA 2/2019(Stay Petition)	CHALLA GUNARANJAN	B NARASIMHA SARMA	HYDERABAD

39	CRLP/1675/2019 IA 2/2019(Stay Petition)	CHALLA GUNARANJAN	B NARASIMHA SARMA	-
40	CRLP/1677/2019 IA 2/2019(Stay Petition)	CHALLA GUNARANJAN	B NARASIMHA SARMA PUBLIC PROSECUTOR (R2)	HYDERABAD
41	CRLP/2081/2019	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR KIRANMAYEE SANDEPUDI (R2) KIRANMAYEE SANDEPUDI (R3) R3 UNSERVED ,:R-2 NOTICE SENT , SERVED ACK RECEIVED . MEMO PROOF OF SERVICE FILED USR NO 53117/2024	HYDERABAD
42	CRLP/2171/2019 IA 1/2019(Stay Petition) CRLP/2095/2019	BAJRANG SINGH THAKUR	PUBLIC PROSECUTOR P VISHNUVARDHANA REDDY (R2) R2 UNSERVED ,:Memo filed usr 29847/19 dt. 11.06.2019.	MAHABUBNAGAR
43	CRLP/2095/2019 IA 1/2019(Stay Petition)	BAJRANG SINGH THAKUR	PUBLIC PROSECUTOR P VISHNUVARDHANA REDDY (R2) R-2 NOTICE SENT , SERVED ACK RECEIVED . memo filed usr 29846/19.	MAHABUBNAGAR
44	CRLP/2226/2019	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR KOWTURU PAVAN KUMAR (R2) Notice Sent. R2 served. Ack put up.	KHAMMAM
45	CRLP/2416/2019	PUBLIC PROSECUTOR	D NARENDER NAIK (SC FOR CENTRAL GOVT) SYED LATEEF (R2) R3 R4 UNSERVED::Notice served vide tappal. Ack put up. COUNTER AFFIDAVIT FILED BY R-1 USR 48822/19 dt.21-08-2019	HYDERABAD
46	CRLP/3098/2019 IA 1/2019(Stay Petition)	GOPALA RAO AMANCHARLA V	PUBLIC PROSECUTOR R2 TO R5-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HYDERABAD
47	CRLP/3278/2019 IA 1/2019(Stay Petition)	R MADHAVI LATHA	PUBLIC PROSECUTOR NOTICE SENT SERVED ACK RECEIVED. MEMO PROOF OF SERVICE FILED USR 37830/19 dt.09-07-2019	KARIMNAGAR
48	CRLP/4751/2019 IA 1/2019(Stay Petition)	T S ANIRUDH REDDY	PUBLIC PROSECUTOR JELLA SRIKANTH (R2) MEMO FILED USR 8707/2022. MEMO FILED USR 56995/24. MEMO FILED USR 56996/24.	HYDERABAD
49	CRLP/6051/2019 IA 2/2019(Stay Petition)	G SUNDARESAN	PUBLIC PROSECUTOR G RAVI MOHAN (R2)	HYDERABAD
50	CRLP/7482/2019 IA 1/2019(Stay Petition) IA 1/2024(Extension Petition) IA 2/2024(Extension Petition) IA 3/2024(Extension Petition)	ABU AKRAM	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HYDERABAD
51	CRLP/7625/2019 IA 1/2019(Stay Petition)	DHANANJAYA NAIDU KOLLA	PUBLIC PROSECUTOR Proof of service filed usr 76402/19,dated: 13.12.2019. PROOF OF SERVICE FILED USR 68632/24.	HYDERABAD
52	CRLP/7630/2019 IA 1/2019(Stay Petition)	DHANANJAYA NAIDU KOLLA	PUBLIC PROSECUTOR Proof of service filed usr 76401/19, dt. 13.12.2019. R2 SERVED VIDE TAPPAL. ACK PUT UP PROOF OF SERVICE FILED USR 68635/24.	HYDERABAD

53	CRLP/7655/2019 IA 1/2019(Stay Petition)	N HARI PRASAD	PUBLIC PROSECUTOR R2 SERVED VIDE TAPPAL. ACK PUT UP	ADILABAD
54	CRLP/7680/2019 IA 1/2019(Dispense with Petition) IA 2/2019(Stay Petition) IA 3/2019(Permission Petition) IA 4/2019(Compromise Petition)	PRAVEEN KUMAR VEERJALA	PUBLIC PROSECUTOR LINGAMPELLY RAVINDER	HYDERABAD
55	CRLP/8399/2019 IA 1/2019(Stay Petition)	THIMMARAJU RAMCHANDRA RAO	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 62201/24.	KARIMNAGAR
56	CRLP/1527/2020 IA 2/2020(Stay Petition) IA 1/2023(Extension Petition) IA 1/2024(Extension Petition)	RAMA RAO MAVIDI	PUBLIC PROSECUTOR R1-STATE, REP. BY P.P. R2-NOTICE SENT NOT YET RETURNED.	HYDERABAD
57	CRLP/1532/2020 IA 1/2020(Stay Petition)	MALIPEDDI ABHINAY REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 62464/24.	MEDAK
58	CRLP/1679/2020 IA 1/2020(Stay Petition)	VIKAS JOSHI	PUBLIC PROSECUTOR	RANGA REDDY
59	CRLP/1794/2020 IA 1/2020(Stay Petition)	SOMAVARAPU SATYANARAYANA	PUBLIC PROSECUTOR	HYDERABAD
60	CRLP/1911/2020 IA 1/2020(Dispense with Petition) IA 2/2020(Stay Petition)	CH VENKAT RAMAN	PUBLIC PROSECUTOR C.,	RANGA REDDY
61	CRLP/1926/2020 IA 1/2020(Dispense with Petition) IA 2/2020(Stay Petition)	P RAMA SHARANA SHARMA	PUBLIC PROSECUTOR	HYDERABAD
62	CRLP/1931/2020 IA 1/2020(Stay Petition)	S SURENDER REDDY	PUBLIC PROSECUTOR RAPOLU BHASKAR (R2) R1:-STATE REP BY PP. R2:-NOTICE SENT SERVED ACK RECEIVED. PROOF OF SERVICE NOT FILED.	ADILABAD
63	CRLP/1951/2020 IA 1/2020(Dispense with Petition) IA 2/2020(Stay Petition) IA 1/2022(Extension Petition) IA 2/2022(Compromise Petition)	N MANOHAR	PUBLIC PROSECUTOR R1:-STATE REP BY PP. R2:MEMO PROOF OF SERVICE FILED USR 40058/2020 DT:-25-11-2020. R2-UNSERVED MEMO FILED USR 3585/2022. R2-UNSERVED PROOF OF SERVICE FILED USR 6210/2022.	HYDERABAD
64	CRLP/1991/2020 IA 2/2020(Stay Petition)	SREENIVASA RAO VELIVELA	ANANTHA CHARY KURELLA PUBLIC PROSECUTOR (R2) R1- Notice served vide tappal. Ack put up.	RANGA REDDY
65	CRLP/2829/2020 IA 2/2020(Stay Petition) IA 1/2022(Vacate Stay Petition)	RAJAGOPALLAVAN TAYI	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 58460/24 PROOF OF SERVICE FILED USR 68051/24.	RANGA REDDY
66	CRLP/3025/2020 IA 2/2020(Stay Petition) IA 1/2021(Vacate Stay Petition)	VENKATESWARLU SANISETTY	PUBLIC PROSECUTOR ALLADI RAVINDER (R2) R1:-STATE REP BY P	KARIMNAGAR
67	CRLP/3036/2020	VENKATARAMANAIAH K	PUBLIC PROSECUTOR R1:-STATE REP BY PP. memo proof of service filed usr: 31020/2020 (LETTER)	NALGONDA

68	CRLP/4639/2020 IA 1/2020(Dispense with Petition) IA 2/2020(Stay Petition)	M YADAGIRI	PUBLIC PROSECUTOR A SAMEER KUMAR (R2) R-1 STATE REP BY PP. R-2 NOTICE SENT NOT YET RETURNED. MEMO PROOF OF SERVICE FILED USR 35238/2020 DT:31-10-2020 PROOF OF SERVICE FILED USR 69591/24. (LETTER)	RANGA REDDY
69	CRLP/4768/2020 IA 1/2020(Stay Petition)	S LAKSHMI KANTH	PUBLIC PROSECUTOR DOKKA MOHAN RAO (R2) R-1 STATE REP BY PP. R-2 NOTICE SENT NOT YET RETURNED. MEMO FILED USR 33610/2020 DT:21-10- 2020	HYDERABAD
70	CRLP/5469/2020 IA 1/2020(Dispense with Petition) IA 2/2020(Stay Petition) IA 1/2022(Vacate Stay Petition)	K S SUNEEL	PUBLIC PROSECUTOR R1:-STATE REP BY PP. R2:-NOTICE SENT RETURNED UNSERVED (ADDRESSEE LEFT). PROOF OF SERVICE NOT FILED. MEMO PROOF OF SERVICE FILED USR 44752/2020 DT:-18-12-2020.	RANGA REDDY
71	CRLP/5482/2020 IA 1/2020(Stay Petition)	VANKINA ALLU AND PARTNERS	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR 41178/2020 DT:-02-11-2020 PROOF OF SERVICE FILED USR 66408/24.	RANGA REDDY
72	CRLP/5520/2020 IA 1/2020(Dispense with Petition) IA 2/2020(Stay Petition) IA 1/2022(Vacate Stay Petition)	MAHESH RAJE	PUBLIC PROSECUTOR S ASHOK ANAND KUMAR (R2) R1:-STATE REP BY PP. R2:-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED (04/12/2020)	RANGA REDDY

#### **FOR EXTENSION OF INTERIM ORDERS**

73	CRLP/7488/2022 IA 2/2022(Stay Petition) IA 3/2024(Extension Petition) IA 4/2024(Extension Petition)	M VENKATA SWAMY	PUBLIC PROSECUTOR SURESH BABU KULLAPAREDDY (R2) R2-NOTICE SENT NOT YET RETURNED. ( CJ NOTE )	HYDERABAD
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#### **INTERLOCUTORY**

74	CRLP/8519/2016 IA 1/2016(CRLPMP 9348/2016)(Stay Petition) IA 1/2022(L R Petition) IA 2/2022(Condone Delay Petition) CRLP/8057/2016	K PRADEEP REDDY	PUBLIC PROSECUTOR KARRI MURALI KRISHNA (R265) D Y L N CHARYULU (R2)	HYDERABAD
75	CRLP/8057/2016 IA 1/2022(L R Petition) IA 2/2022(Condone Delay Petition)	M V DURGA PRASAD	PUBLIC PROSECUTOR KARRI MURALI KRISHNA (R10)	HYDERABAD
76	CRLP/1474/2019 IA 2/2019(Vacate Stay Petition)	A VENKATASWAMY	PUBLIC PROSECUTOR P HEMALALITHA KUMARI (R2) P HEMALALITHA KUMARI	RANGA REDDY
77	CRLP/7823/2019 IA 1/2021(Vacate Stay Petition)	CH JANARDHAN REDDY	PUBLIC PROSECUTOR R2 SERVED VIDE TAPPAL ACK PUT UP.	NIZAMABAD

#### **FINAL HEARING**

78	CRLA/98/2014	A DATTANAND	PUBLIC PROSECUTOR R1 DIED VIDE LETTER DT 08/07/2015 OF TRIAL COURT R2 APP BY P.P LC RECORD NOT RECEIVED.	NALGONDA
79	CRLA/144/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR

80	CRLA/145/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
81	CRLA/146/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
82	CRLA/147/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
83	CRLA/148/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
84	CRLA/149/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
85	CRLA/150/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
86	CRLA/151/2014 CRLA/152/2014 CRLA/153/2014 CRLA/154/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
87	CRLA/152/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
88	CRLA/153/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
89	CRLA/154/2014	M BHAGYASRI LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	MAHABUBNAGAR
90	CRLA/164/2014	P SRI HARSHA REDDY	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	MEDAK
91	CRLA/169/2014	P SRI HARSHA REDDY	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	MEDAK
92	CRLA/306/2014	A PRABHAKAR RAO	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	WARANGAL
93	CRLA/360/2014	PUBLIC PROSECUTOR	A PRABHAKAR RAO	WARANGAL
94	CRLA/398/2014	RAVI CHANDRA BEJJARAM	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
95	CRLA/789/2014	A BHUVAN SUNDER REDDY	PUBLIC PROSECUTOR	HYDERABAD
96	CRLA/955/2014	KRISHNA KISHORE KOVVURI	PUBLIC PROSECUTOR R1 APP BY P.P R2 SERVED PROOF OF SERVICE FILED USR NO 67289/2024	KHAMMAM
97	CRLA/972/2014	P PRABHAKAR REDDY	PUBLIC PROSECUTOR C.,	WARANGAL
98	CRLA/979/2014		PUBLIC PROSECUTOR	MEDAK
99	CRLA/985/2014	V V N NARASIMHAM	PUBLIC PROSECUTOR	HYDERABAD

100	CRLP/16331/2014	J PRABHAKAR	PUBLIC PROSECUTOR T NAGARJUNA REDDY (R2) (Crip 16331/2014 was already admitted on 29/12/2014 as per P.SHEET PUT UP IN EB)	HYDERABAD
101	CRLP/4516/2016 IA 1/2016(CRLPMP 5130/2016)(Stay Petition) IA 2/2016(CRLPMP 16574/2016)(Vacate Stay Petition) CRLP/5044/2016	A RAJASHEKAR REDDY	PUBLIC PROSECUTOR A PRABHAKAR RAO (R4) GOVARDHAN REDDY JOUNDLA	HYDERABAD
102	CRLP/5044/2016 IA 1/2016(CRLPMP 5817/2016)(Stay Petition) IA 2/2016(CRLPMP 16573/2016)(Vacate Stay Petition) IA 1/2018(Extension Petition)	G V S GANESH	PUBLIC PROSECUTOR A PRABHAKAR RAO (R4) GOVARDHAN REDDY JOUNDLA	HYDERABAD
103	CRLA/636/2017 CRLA/640/2017 CRLA/657/2017	M ACHUTA REDDY	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK FOR 363/2017, 640/2017 AND 657/2017 PREPARED AND PUT UP IN EB.	HYDERABAD
104	CRLA/640/2017	KARAM CHENDU KOMIREDDY	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK FOR 363/2017, 640/2017 AND 657/2017 PREPARED AND PUT UP IN EB. MEMO FILED USR 8786/2024.	HYDERABAD
105	CRLA/657/2017	VENKATESHVARLU GUMMADEVELLY	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK FOR 363/2017, 640/2017 AND 657/2017 PREPARED AND PUT UP IN EB.	HYDERABAD
106	CRLP/8734/2017	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR A PRABHAKAR RAO (R20)	WARANGAL
107	CRLA/85/2018	SIRIPURAM KAUMUD	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK IS PLACED IN THE BUNDLE	KARIMNAGAR
108	CRLA/93/2018 IA 1/2024(Additional Material Petition)	J RAJESWAR	V HANUMANTH RAO PUBLIC PROSECUTOR (R2) R1 SERVED PROOF OF SERVICE FILED USR 47342/2024.	RANGA REDDY
109	CRLA/141/2018 IA 1/2017(CRLAMP 48786/2017)(Leave Petition) CRLA/307/2018	V RAVI KIRAN RAO	SRILATHA PALAKURTHI (R2) R1 APP by pp LC RECORD NOT RECEIVED MEMO PROOF OF SERVICE FILED USR NO 68902/2024	HYDERABAD
110	CRLA/307/2018	V RAVI KIRAN RAO	PUBLIC PROSECUTOR R1 APP BY P.P R2 PROOF OF SERVICE FILED USR NO 68903/2024 ALONG WITH POSTAL RECEIPT AND TRACK LC RECORD NOT RECEIVED	HYDERABAD
111	CRLA/345/2018	ALETI SRINIVAS	MALAVIKA BHADRIRAJU PUBLIC PROSECUTOR (R2) LC RECORD RECEIVED	HYDERABAD
112	CRLA/372/2018 CRLA/373/2018 CRLA/375/2018	T BALA MOHAN REDDY	PUBLIC PROSECUTOR (R2)	HYDERABAD
113	CRLA/373/2018	T BALA MOHAN REDDY	PUBLIC PROSECUTOR (R2)	HYDERABAD
114	CRLA/375/2018	T BALA MOHAN REDDY	PUBLIC PROSECUTOR	HYDERABAD



115	CRLA/401/2018	L HARISH	PUBLIC PROSECUTOR (R2) PROOF OF SERVICE FILED USR 46508/2024.	RANGA REDDY
116	CRLA/409/2018	L HARISH	PUBLIC PROSECUTOR MEMO OF PROOF OF SERVICE FILED USR NO 64150/24	MAHABUBNAGAR
117	CRLA/479/2018	M A K MUKHEED	PUBLIC PROSECUTOR	NALGONDA
118	CRLA/490/2018	K SREENIVAS	PUBLIC PROSECUTOR (R2) R1 NOTICE SENT NOT YET RETURNED R2-STATE REP BY PP. PROOF OF SERVICE NOT FILED LC RECORD RECEIVED	RANGA REDDY
119	CRLA/520/2018	DIDA VIJAYA KUMAR	PUBLIC PROSECUTOR YERROLLA JOSEPH (R2) MEMO FILED USR 46739/2024. MEMO FILED USR 46737/2024.	RANGA REDDY
120	CRLA/556/2018	PRAVEEN KUMAR VEERJALA	PUBLIC PROSECUTOR	RANGA REDDY
121	CRLA/586/2018	T RATAN SINGH	PUBLIC PROSECUTOR R1 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED R2 APP BY P.P LC RECORD NOT RECEIVED	RANGA REDDY
122	CRLA/1299/2018	P LAKSHMA REDDY	PUBLIC PROSECUTOR (R3) RR 1&2 UNSERVED(REFUSED)PROOF OF SERVICE FILED USR 78975/2022 R3 APP BY P.P LC RECORD RECEIVED	HYDERABAD
123	CRLA/1481/2018	VENKAT REDDY KODUMURY	SRIDHAR CHIKYALA SC SPL PP ACB TS	HYDERABAD
124	CRLA/2397/2018	M P KASHYAP	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN BUNDLE	KARIMNAGAR
125	CRLA/2603/2018	DIDA VIJAYA KUMAR	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN BUNDLE	KARIMNAGAR
126	CRLP/1224/2019	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR B VINOD KUMAR (R2) Memo filed usr 18364/19.	RANGA REDDY
127	CRLP/3460/2019	M R K CHAKRAVARTHY	PUBLIC PROSECUTOR R R KALYAN (R2) >R-2:NOTICE SENT SERVED ACK RECEIVED.	HYDERABAD
128	CRLP/4587/2019 IA 1/2019(Stay Petition)	A PRABHAKAR RAO	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR 51453/19 DT.03-09-2019	WARANGAL
<b><u>PART-HEARD</u></b>				
129	CRLP/4752/2009 IA 1/2009(CRLPMP 4357/2009)(Stay Petition) WP/12168/2009	V RAMCHANDER GOUD	PUBLIC PROSECUTOR BATHULA RAJ KIRAN (SC FOR A P H C) (R4) G DASARADHA RAMI REDDY (R2) (COURT SLIP) (HCJ NOTE) WRITTEN ARGUMENTS FILED USR 55903/24. WRITTEN ARGUMENTS FILED USR 60432/24.	ADILABAD
130	WP/12168/2009 IA 1/2009(WVMP 1887/2009)(Vacate Stay Petition)	V RAMCHANDER GOUD	GP FOR PANCHAYAT RAJ RURAL DEV VENKATESWARLU POSANI (R11) VENKATESWARLU POSANI	NIZAMABAD